

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.23/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL HEARING:**

Sh. Diptiman Singh with Sh. Shubham Agarwal, Advs.: *For the Operational Creditor*

**ORDER**

Ld. Counsel representing the Operational Creditor present and seeks a short adjournment for addressing the arguments.

Let the matter be adjourned for 31<sup>st</sup> May, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**22<sup>nd</sup> May, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*